

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No: 23 Dated: 05-04-2019

In partial modification of High Court Order No.1569 dated 27-03-2019, Ms. Bala Jyoti, Registrar Rules, High Court of J&K and the trainee Judicial Officers are also nominated to participate in three days training programme on "*Sensitizing Judges on Family Court Matters*" scheduled to be held on 6th, 7th & 8th April, 2019 at J&K, State Judicial Academy, Srinagar. The nominated officers shall report in the J&K, State Judicial Academy Srinagar at 9.00 sharp on 6th of April, 2019A.

Further, Shri Mehmood Ahmad Chowdhary, 3rd Addl. D&SJ, Srinagar, Shri Adan Syed, Secretary, DLSA, Srinagar and Shri Parvin Pandoh, Special Mobile Magistrate, Baramulla are exempted from attending the above said Training Programme.

By Order. .

(Sanjay Dhar)
Registrar General

No: 291-308/GS Dated: 05-04-2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Ms. Bala Jyoti, Registrar Rules, High Court of J&K, Jammu.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Principal District & Sessions Judge, Srinagar/Baramulla.
7. Director, J&K State Judicial Academy, Jammu.
.....for information and n/a.
8. CPC e-Courts, High Court of J&K for uploading the same on High Court Website.
9. Office file.

Registrar General